

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.97/BB/2017	-	Admission	14	Century Real Estate Ventures Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

HARI BABU TOTA  
9940237291

Com Petitioner



**ORDER**

PCS for petitioner is present. The matter is listed for admission. ROC report received. PCS requested the Tribunal to order notice to the unsecured creditor and also for publication in news papers. Notice to the unsecured creditor and publication in Hindu English daily and Udaya Vani Kannada daily newspaper. The publication shall be 10 days before the date of hearing. List it on 03/10/2017.



**MEMBER(J)**



**MEMBER(T)**